

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
UNSTARRED QUESTION NO. 297
TO BE ANSWERED ON 04.02.2020**

CHECKING FOODS SOLD AT MALLS

297. SHRI SANJAY KAKA PATIL:

(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Union Government has formulated any manual for checking/inspecting the food products kept for sale in the malls/shops of retail mall chain companies across the country;
- (b) whether any directives have been issued to the retail mall chain companies in this regard, if so, the details thereof;
- (c) whether there is any manual or scheme to check the grade/level of malls where daily use vegetables, fruits and other perishable agricultural products are kept; and
- (d) whether any inspection unit or committee has been constituted or likely to be constituted in this regard?

ANSWER

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री दानवे रावसाहेब दादाराव)**

**THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (c) : As informed by the Food Safety & Standards Authority of India, the implementation and enforcement of norms prescribed under Food Safety and Standards (FSS) Act, 2006, Rules and Regulations made thereunder primarily lies with the States/UT Governments. Under Section 38 of FSS Act, it is the duty and responsibility of Food Safety Officer to take samples of any food item and inspect any place where the article of food is manufactured or kept for sales. Regular surveillance, monitoring, inspection and sampling of food at all premises, including in malls/shops of retail mall chain companies, is carried out by food safety officials of States/UTs and in case of non-conformance, action is taken against the defaulting food business operators under the provisions of FSS Act, 2006.

(d) : No separate inspection unit or committee is constituted for purpose. However, the inspections of premises of food business operators including retail outlets are being carried out by designated Officers/Food safety Officers in areas of their jurisdiction.
